55 Written Answers

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TOTAL			160	300	291

candidates selected while figures in the answer relate to appointmonts made.]

Foreigners issue in Assam

256. SHRI NARSINGH NARAIN PANDEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether despite the conciliatory attitude of Government the issue of foreign nationals in Assam has remained unresolved due to adament and inflexible attitude of the AASU and AAGSP leaders;

(b) the results of the talks, if any, so far;

(c) whether the said leaders are again threatening to reimpose block, ade on the movement of jute, bamboo and crude oil; if so, the fact thereof; and

(d) the steps proposed to be taken to resume supplies and restoring law and order situation and to settle for eigners' issue?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d) Several rounds of talks have been held at various levels on the foreigners issue in Assam, but no agreed understanding has emerged due to inflexible approach adopted by the agitators. Apart from blockade of crule and plywood, blockade on movement of jute, forest products cane and bamboo has been reimposed. Government have taken all necessary steps for maintaining law and order and essential supplies. Government has kept its door open for talks and it is hoped that saner counsel will eventually prevail amongst the .agitators.

Threatened intensification of stir in Assam

257. SHRI LADLI MOHAN NIGAM: Will the Minister of HOME AFFAIRS be pleased to stats:

(a) whether the agitators have threatened to intensify their stir to press their demands on the foreigners' issue in Assam;

(b) if so, the reasons for the breakdown in the talks; and

(c) the steps contemplated by Government to settle the issue which has already caused considerable damage to the Indian economy?,

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) and (c) Several rounds of discussions have been held at various *levels* on the foreigners issue in Assam but no concrete understanding has emerged due to inflexible approach adopted by the agitators. Government has kept its door open for talks and it is hoped that saner counsel will eventually prevail amongst the agitators.

Arrests made in connection with law and order situation

258. SHRI F. M. KHAN: Will the Minister of HOME AFFAIRS be pleas ed to state:

(a) the number of persons arrested during the last six months in connection with law and order situation in t'he country; and

(b) the number among them, who are still in jails?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) Information is being collected and will be laid on the Table of the House.

Setting up of industries

259. PROF. RAMLAL PARIKH: Will the Minister of INDUSTRY be pleased to state:

(a) what are the details of the facilities given to non-residents coming to India for starting industries;

(b) the number of non-residents who have been benefited from it during the last three years;

(c) the country-wise and the year-wise details of such non-residents; and

(d) whether there is any proposal for giving further facilities to non residents in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) A Statement is attached.

(b) The number of schemes of nonresident Indians benefited under the various facilities during the last 3 J years with the assistance of the